

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA./21/1040/2016
Dated:02/01/2019

BETWEEN:

Bathula Mahender,
S/o. Late B. Yadagiri,
Aged about 26 years,
Unemployed,
H.No. 1-106, Pothaipally Village,
Shramirpet Mandal,
RangaReddy Dist.

..... Applicant

AND

1. Director General of Supplies &
Transport rep. by its
Dy. Director (A) ST-12,
Quartermaster General's Branch,
Integrated HQ, MOD,
Army Bhawan, New Delhi – 110 105.
2. The Commandant,
60 Coy ASC (Sup) Type "G"
Trimulgherry Post,
Secunderabad – 500 015.
3. HQ. Southern Command (ST).
PIN- 908 541,
C/o. 56 APO.

..... Respondents

Counsel for the Applicant : Mr. T.L. Kantha Rao, Advocate
Counsel for the Respondents : Mr. A. Vijaya Bhaskar Babu, Addl. CGSC

CORAM

Hon'ble Mrs. Naini Jayaseelan, Admn. Member

ORAL ORDER
{ Hon'ble Mrs. Naini Jayaseelan, Admn. Member}

No representation on behalf of the applicant.

2. Counsel for the respondents present.
3. On the last occasion case was listed under the caption for dismissal, neither the applicant nor the applicant's counsel present . Therefore, the OA. is dismissed for non-prosecution. No order as to costs.

(NAINI JAYASEELAN)
ADMN. MEMBER

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